

**GOVERNMENT OF INDIA
MINISTRY OF CULTURE
LOK SABHA
UNSTARRED QUESTION NO. 54
TO BE ANSWERED ON 04.12.2023**

PPP IN CONSERVATION OF HERITAGE SITES

54. MS. DEBASREE CHAUDHURI:
SHRIMATI POONAM MAHAJAN:

Will the Minister of CULTURE be pleased to state:

- (a) whether the Government has taken steps for facilitating the Public Private Partnership (PPP) in conservation of heritage sites and if so, the details thereof;
- (b) whether the Government is monitoring the progress of conservation projects which are being implemented under PPP mode and if so, the details thereof;
- (c) the criteria set up by the Government for the private companies which have been entrusted the responsibility of maintaining the historical and heritage sites;
- (d) whether the said companies are complying with these norms and criteria; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF CULTURE, TOURISM AND DEVELOPMENT OF NORTH EASTERN REGION
(SHRI G. KISHAN REDDY)

- (a) Yes, Sir. Government has set up National Culture Fund (NCF) in 1996 as a Trust under the Charitable Endowment Act, 1890 with an objective to mobilize extra resources through Public Private Partnerships (PPP) mode towards conservation of heritage sites, and overall promotion of India's cultural heritage.
- (b) Yes, Sir. The progress of all projects approved by the NCF under PPP mode are regularly monitored by the Project Implementation Committee.
- (c) A donor/sponsor while making contributions to the NCF can indicate a project to be taken to up for conservation or developing amenities around any monument along with specific
- (e) location/aspect. As far as conservation of protected monuments is concerned it is carried out by Archaeological Survey of India (ASI) only and the same is maintained by them. All donor agencies comply with the norms set up by NCF and ASI.
